## GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA STARRED QUESTION NO. 116 ANSWERED ON 10.03.2025

#### NEED FOR COMPREHENSIVE URBAN FLOOD MANAGEMENT PLANS

#### \*116. SHRI JOSE K. MANI:

#### Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) steps Government is taking to develop and implement comprehensive urban flood management plans to mitigate the impact of urban flooding in major cities;
- (b) the manner in which Government is addressing the need for upgradation and maintenance of urban drainage infrastructure to prevent frequent flooding in urban areas; and
- (c) initiatives being taken to leverage GIS, remote sensing, and other technologies to predict and manage urban floods?

#### ANSWER

# THE MINISTER OF HOUSING AND URBAN AFFAIRS (SHRI MANOHAR LAL)

(a) to (c): A statement is laid on the Table of the House.

### STATEMENT REFERRED TO IN REPLY TO PART (a) TO (c) OF THE RAJYA SABHA STARRED QUESTION NO. \*116 DUE FOR ANSWER IN THE RAJYA SABHA ON MARCH 10, 2025 REGARDING "NEED FOR COMPREHENSIVE URBAN FLOOD MANAGEMENT PLANS"

(a) to (c): Management of urban flooding falls under the purview of the State Governments and the Urban Local Bodies (ULBs)/ Urban Development Authorities at city level, who are responsible for maintaining the drainage and sewerage system. Government of India supplements the efforts of the States through schematic interventions/ advisories. It provides financial and technical support to the States to strengthen Urban Planning ecosystem.

The Ministry of Housing & Urban Affairs (MoHUA) has published the following documents/advisory guidelines for improving urban drainage and flood management, viz.:

i. Urban and Regional Development Plans Formulation and Implementation (URDPFI) Guidelines, 2014:

https://mohua.gov.in/upload/uploadfiles/files/URDPFI%20Guidelines%20Vol%20I(2).pdf

ii. Standard Operating Procedure (SOP) for Urban Flooding

https://mohua.gov.in/upload/uploadfiles/files/SOP%20Urban%20flooding\_5%20May%202017. pdf

iii. River Centric Urban Planning Guidelines in 2021 to enable cities in the development of conjunctive water management approaches including nature-based solution https://mohua.gov.in/upload/uploadfiles/files/RCUP%20Guidelines.pdf

iv. Guidance Document on Creation of Rain Water Harvesting Parks

https://mohua.gov.in/pdf/6566e1048ab41guidance-document-on-rainwater-harvesting-parksfinal.pdf

Under Atal Mission for Rejuvenation and Urban Transformation (AMRUT), storm water drainage is an admissible component which involves construction and improvement of drains/ storm water drains in order to reduce and eliminate flooding. Under AMRUT, 840 Storm Water Drainage projects worth ₹3016 crore have been approved. As reported by the States, 799 Storm Water Drainage projects worth ₹2,365 crore have been completed, which has resulted in elimination of 3,708 water logging points. Under AMRUT 2.0, rejuvenation of water bodies and wells is one of the main components. The admissible elements under this include harvesting the rainwater through storm water drains into water body (which is not receiving sewage/ effluent). Under AMRUT 2.0, 3,032 water body rejuvenation projects worth ₹6,210 crore have been approved so far.

MoHUA is also implementing a Sub-Scheme on "Formulation of Geographic Information System (GIS) based Master Plan for AMRUT Cities" under AMRUT. Under this sub-scheme, geo database is created as per the Design and Standards documents published by MoHUA. Further, under AMRUT 2.0, Sub Scheme on Formulation of GIS based Master Plans has been launched for Class-II towns with the population 50,000 - 99,999. Under this Sub-scheme the geo database is created through Very High Resolution Satellite Image or Drone Technology as per Design & Standards documents published by MoHUA. MoHUA has signed Memorandum of Understandings for creation of geo database through satellite images with National Remote Sensing Centre and through Drone technology with Survey of India. The State Government can use the geo-spatial data for management of urban floods also.

To give further boost to the urban infrastructure sector, in the Budget 2025-26, Government has announced setting up of an Urban Challenge Fund of ₹1 lakh crore for augmentation/ upgradation/ retrofitting and improving infrastructure in urban areas through bankable projects, which may include projects in the sector of storm water drainage. This fund will finance up to 25 per cent of the cost of bankable projects with a stipulation that at least 50 per cent of the cost is funded from bonds, bank loans, and Pubic Private Partnership.

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